

HIGH COURT OF BOMBAY

NOTICE

SELECTION PROCESS – 2024

[For the post of District Judge by Accelerated Promotion (10%)]

As per Rule 5(1)(b) of the Maharashtra Judicial Service Rules, 2008, the 10% of the post of District Judges are to be filled by promotion strictly on the basis of merit through Limited Competitive Examination from amongst the Senior Civil Judges.

In continuation to the earlier High Court notice dated 19.11.2024, the Limited Departmental Competitive Examination for the post of District Judge by accelerated promotion (10%) is scheduled to be held on **Sunday, 8th December, 2024**. The details of venues and time of examination are as under :

Centre-wise venues of the examination are as follows:

Sunday, 8 th December, 2024 11.30 a.m. to 1.00 p.m.	
EXAMINATION CENTRES	VENUES
1) MUMBAI	Sydenham College of Commerce and Economics, 'B' Road, Churchgate, Mumbai - 400 020.
2) NAGPUR	Dr. Ambedkar Institute of Management Studies and Research, Near Laxminagar Square, Deekshabhoomi, Nagpur- 440 010.
3) CHHATRAPATI SAMBHAJINAGAR	Deogiri College, Railway Station Road, Chhatrapati Sambhajinagar - 431 005.

The Centre-wise list of eligible Judicial Officers and instructions to the Judicial Officers are also published herewith.

The call letters will be issued to Judicial Officers those appearing for Limited Departmental Competitive Examination by way of Accelerated Promotion (10%). The said call letters will be considered valid to appear for the above examination.

Date :- 26 November, 2024

Sd/-
Registrar (Legal and Research)

SELECTION PROCESS – 2024

List of Judicial Officers who are willing to appear for Limited Departmental Competitive Examination for promotion to the post of District Judges by Accelerated promotion (10%) in the State of Maharashtra

Examination Centre :

Sydenham College of Commerce and Economics,
'B' Road, Churchgate, Mumbai - 400 020.

Sr. No.	Roll No.	Name of the Judicial Officers	Present Posting	Station	District
1	MB000001	Smt. Rahimat Kondexhan Shaikh	Member, Motor Accident Claims Tribunal		Mumbai
2	MB000002	Shri Atul Shankarrao Salgar	Adhoc Judge, City Civil Court, and Additional Sessions Judge		Mumbai
3	MB000003	Shri Ravindra Nagorao Hiwase	Adhoc District Judge -1, and Additional Sessions Judge		Pune
4	MB000004	Shri Laxmikant Anantrao Bidwai	Adhoc District Judge -1, and Additional Sessions Judge	Khamgaon	Buldhana
5	MB000005	Shri Sachin Manoharrao Agarkar	Adhoc Judge, City Civil Court, and Additional Sessions Judge	Dindoshi	Mumbai
6	MB000006	Shri Dinesh Bhaurao Bangade	Adhoc District Judge -2, and Additional Sessions Judge		Thane
7	MB000007	Shri Lagamana Dundappa Huli	Adhoc District Judge -1, and Additional Sessions Judge	Malshiras	Solapur
8	MB000008	Shri Mujaffar Raheman Asghar Shaikh	Chief Judicial Magistrate,	1 st Court, Esplanade	Mumbai
9	MB000009	Shri Nitin Punjaji Tribhuvan	Adhoc Judge, City Civil Court, and Additional Sessions Judge		Mumbai
10	MB000010	Shri Rajendra Jaywant Tambe	Civil Judge, Senior Division,	Baramati	Pune
11	MB000011	Smt. Madhura Santosh Kakade	Adhoc District Judge -1, and Additional Sessions Judge		Sangli
12	MB000012	Smt. Sonal Navinchandra Sachdeo	Adhoc District Judge -4, and Additional Sessions Judge		Pune

Sr. No.	Roll No.	Name of the Judicial Officers	Present Posting	Station	District
13	MB000013	Smt. Sayali Tejesh Dande	Civil Judge, Senior Division,		Nagpur
14	MB000014	Shri Atul Vasant Dhuldhule	Adhoc Judge, City Civil Court, and Additional Sessions Judge	Dindoshi	Mumbai
15	MB000015	Smt. Sulochana Sanjay Saste	Adhoc District Judge -2, and Additional Sessions Judge	Baramati	Pune
16	MB000016	Shri Ashraf Ajijbhai Ghanivale	Adhoc District Judge -1, and Additional Sessions Judge	Khed- Rajgurunagar	Pune
17	MB000017	Smt. Pratibha Prashant Ingale	Presiding Officer, School Tribunal		Mumbai
18	MB000018	Smt. Ashwini Vaibhav Kasture	Adhoc Judge, City Civil Court, and Additional Sessions Judge		Mumbai
19	MB000019	Shri Irfan Rehman Shaikh	Civil Judge, Senior Division,	Vita	Sangli
20	MB000020	Smt. Pratibha Devidasrao More	Civil Judge, Senior Division,		Thane
21	MB000021	Shri Manish Arun Kothari	Member, Motor Accident Claims Tribunal		Mumbai
22	MB000022	Shri Virbhadra Mahdappa Sundale	Adhoc Judge, City Civil Court, and Additional Sessions Judge		Mumbai
23	MB000023	Shri Nandu Bandu Lavte	Adhoc Judge, City Civil Court, and Additional Sessions Judge	Mazgaon	Mumbai
24	MB000024	Smt. Kalpana Nanabhau Phatangare	Civil Judge, Senior Division,	Belapur	Thane
25	MB000025	Shri Suraj Vasantrao Kendre	Adhoc District Judge -1, and Additional Sessions Judge		Solapur
26	MB000026	Shri Madhu Maridu Rao	Civil Judge, Senior Division,		Sangli
27	MB000027	Shri Anil Kishanrao Kale	Adhoc Judge, City Civil Court, and Additional Sessions Judge		Mumbai
28	MB000028	Shri Suryakant Shankarrao Indalkar	Civil Judge, Senior Division,		Kolhapur

Sr. No.	Roll No.	Name of the Judicial Officers	Present Posting	Station	District
29	MB000029	Shri Sanjivkumar Ramdas Narwade	Adhoc District Judge -3, and Additional Sessions Judge		Pune
30	MB000030	Smt. Achala Harshwardhan Kashikar	Adhoc District Judge -1, and Additional Sessions Judge	Islampur	Sangli
31	MB000031	Shri Manish Suryakant Agrawal	Member, Motor Accident Claims Tribunal		Mumbai
32	MB000032	Shri Shahaji Hanmantrao Salunkhe	Adhoc Judge, City Civil Court, and Additional Sessions Judge		Mumbai
33	MB000033	Shri Sangram Shrihari Shinde	Adhoc Judge, City Civil Court, and Additional Sessions Judge	Mazgaon	Mumbai
34	MB000034	Shri Renuprasad Bhagwanrao Parvekar	Adhoc Judge, City Civil Court, and Additional Sessions Judge		Mumbai
35	MB000035	Shri Gopal Pandhari Bawaskar	Adhoc District Judge -1, and Additional Sessions Judge		Nashik
36	MB000036	Shri Kiran Rangarao Deshpande	Adhoc District Judge -1, and Additional Sessions Judge	Belapur	Thane
37	MB000037	Shri Prashant Harishchandra Ingale	Judge, Labour Court		Mumbai
38	MB000038	Smt. Vasudha Laxmikant Bhosale	Adhoc District Judge -3, and Additional Sessions Judge		Thane
39	MB000039	Shri Prashant Chandrashekhar Kale	Adhoc Judge, City Civil Court, and Additional Sessions Judge		Mumbai
40	MB000040	Shri Premtushar Samadhanrao Ingle	Civil Judge, Senior Division,	Khed – Rajgurunagar	Pune
41	MB000041	Shri Shivnath Manikrao Kale	Additional Chief Judicial Magistrate	31 st Court, Vikhroli	Mumbai
42	MB000042	Shri Vishwas Sudhakar Khot	Adhoc Judge, City Civil Court, and Additional Sessions Judge		Mumbai
43	MB000043	Smt. Sarika Sandeep Pakhale	Civil Judge, Senior Division,	Pandharpur	Solapur
44	MB000044	Shri Ramkrishna Dhondiram Chavan	Additional Chief Judicial Magistrate	3 rd Court, Esplanade	Mumbai

Sr. No.	Roll No.	Name of the Judicial Officers	Present Posting	Station	District
45	MB000045	Smt. Tausia Moinuddin Ahmed	Chief Judicial Magistrate,		Pune
46	MB000046	Smt. Swarnakala Naveen Shetty	Chief Judicial Magistrate,		Sangli
47	MB000047	Shri Sunil Vasanttrao Dindokar	Additional Chief Judicial Magistrate	2 nd Court, Mazgaon	Mumbai
48	MB000048	Shri Ajaykumar Siyaram Lanjewar	Civil Judge, Senior Division,	Kalyan	Thane
49	MB000049	Shri Guruling Ramling Dhepe	Additional Chief Judicial Magistrate	19 th Court, Esplanade	Mumbai
50	MB000050	Shri Chetan Pandurang Bhagwat	Adhoc Judge, City Civil Court, and Additional Sessions Judge (Officer on Special Duty, in Mediation Centre, High Court, Bombay		Mumbai
51	MB000051	Smt. Renuka Manik Satav	Civil Judge, Senior Division,		Ratnagiri
52	MB000052	Shri Ashutosh Vinodkumar Mishra	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Kalyan	Thane
53	MB000053	Shri Shekhar Ramnathji Totla	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate.		Pune
54	MB000054	Smt. Rutuja Shrikant Bhosale	Judge, Small Causes Court		Mumbai
55	MB000055	Shri Yaseen Habib Sattar Deshmukh	Civil Judge, Senior Division,	Jaysingpur	Kolhapur
56	MB000056	Smt. Jagruti Subhash Bhatia	Additional, Chief Judicial Magistrate		Pune
57	MB000057	Shri Amit Pralhad Kokare	Civil Judge, Senior Division,	Palghar	Thane
58	MB000058	Smt. Shakti Uttamrao Deshmukh	Additional Chief Judicial Magistrate	4 th Court, Girgaon	Mumbai
59	MB000059	Smt. Nayomi Prakash Pawar	Civil Judge, Senior Division,	Panvel	Raigad at Alibag

Sr. No.	Roll No.	Name of the Judicial Officers	Present Posting	Station	District
60	MB000060	Smt. Hema Arvind Patil	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Bhusawal	Jalgaon
61	MB000061	Shri Samir Ganesh Baokar	Chief Judicial Magistrate,		Nashik
62	MB000062	Smt. Sameera Yaseen Deshmukh	Chief Judicial Magistrate,		Kolhapur
63	MB000063	Smt. Vaishali Pushkar Patil	Civil Judge, Senior Division,		Satara
64	MB000064	Shri Kundan Madhukar Kayangude	Judge, Small Causes Court		Mumbai
65	MB000065	Smt. Jayshree Gajanan Punawala	Chief Judicial Magistrate,		Dhule
66	MB000066	Shri Vishnu Raghupati Dasari	Judge, Small Causes Court		Pune
67	MB000067	Shri Gabriel Joseph Shrisunder	Civil Judge, Senior Division,	Vasai	Thane
68	MB000068	Shri Bhagwan Narayanrao Chikne	Additional Chief Judicial Magistrate	24 th Court, Borivali	Mumbai
69	MB000069	Shri Deepak Satyanarayan Zanvar	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Nashik
70	MB000070	Shri Bharat Maruti Mane	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Satara
71	MB000071	Shri Ashok Uttamrao Bahir	Additional Chief Judicial Magistrate	38 th Court, Ballard Pier	Mumbai
72	MB000072	Shri Rajesh Pandurangrao Kulkarni	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Sangli
73	MB000073	Smt. Vibha Prakash Gaikwad	2 nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Sangli
74	MB000074	Shri Vinod Ramrao Patil	Additional Chief Judicial Magistrate	37 th Court, Esplanade	Mumbai
75	MB000075	Shri Anil Baburao Shendge	3 rd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Sangli

Sr. No.	Roll No.	Name of the Judicial Officers	Present Posting	Station	District
76	MB000076	Shri Sudhir Balasaheb Todkar	Civil Judge, Senior Division,	Karad	Satara
77	MB000077	Smt. Deepali Parimal Kaduskar	3 rd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Nashik
78	MB000078	Smt. Kanta P. R. Singh Rathore	2 nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Kalyan	Thane
79	MB000079	Shri Satish Baburao Hiwale	Secretary , District Legal Services Authority		Mumbai Suburban
80	MB000080	Shri Vaibhav Vasanttrao Kulkarni	Additional Chief Judicial Magistrate	5th Court, Dadar	Mumbai
81	MB000081	Shri Shailesh Anil Bafna	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Kolhapur
82	MB000082	Shri Jyotirmay Wamanrao Gaikwad	Additional Chief Judicial Magistrate	22 nd Court, Andheri	Mumbai
83	MB000083	Shri Subhash Krushnarao Fokmare	Chief Judicial Magistrate,		Thane
84	MB000084	Smt. Kanchan Shrirangji Zanwar	Additional Chief Judicial Magistrate	8 th Court, Esplanade	Mumbai
85	MB000085	Shri Prashant Prabhakar Kulkarni	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Chandrapur
86	MB000086	Shri Dinesh Jairam Endait	Additional Chief Judicial Magistrate	11 th Court, Kurla	Mumbai
87	MB000087	Shri Anil Ramkrishna Gunnal	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Panvel	Raigad at Alibag
88	MB000088	Shri Satish Dinkarrao Kurhekar	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Karad	Satara
89	MB000089	Shri Rizwan Ullah Rahemat Ullah Khan	4 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Nashik
90	MB000090	Smt. Rekha Brijlal Thakur	Addl. Chief Judicial Magistrate	47 th Court, Esplanade	Mumbai
91	MB000091	Shri Mahendra Ramchandra Jadhav	Deputy Legal Advisor-Cum-Deputy Secretary, Government of Maharashtra, L&JD,	Mantralaya	Mumbai

Sr. No.	Roll No.	Name of the Judicial Officers	Present Posting	Station	District
92	MB000092	Shri Rahul Annasaheb Shinde	Civil Judge, Senior Division,	Vadgaon	Pune
93	MB000093	Shri Hitendra Anilkumar Wani	Civil Judge, Senior Division,	Ichalkaranji	Kolhapur
94	MB000094	Shri Rakesh Vadhyaram Wanwadi	Deputy Registrar, High Court, Appellate Side, Bombay		Mumbai
95	MB000095	Shri Anand Bharat Hodawadekar	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Khed- Rajgurunagar	Pune
96	MB000096	Shri Asgar Hyder Baig	Judge, Small Causes Court		Mumbai
97	MB000097	Shri Dashrath Vithalrao Kute	Deputy Registrar, High Court, Appellate Side, Bombay		Mumbai
98	MB000098	Shri Sangram Balasaheb Kale	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Vadgaon	Pune
99	MB000099	Smt. Anushree Rajendra Rahane	Judge, Labour Court		Satara
100	MB000100	Shri Jayant Mahadeo Panchal	Law, Officer		UT of Dadra & Nagar Haveli and Daman & Diu at Daman
101	MB000101	Shri Anant Kishore Deshmukh	Secretary , District Legal Services Authority		Mumbai
102	MB000102	Shri Mahesh Tanajirao Patankar	Registrar, Supreme Court of India		New Delhi
103	MB000103	Shri Kailas Gangadhar Sawant	Judge, Family Court, Thane		Thane
104	MB000104	Smt. Mousama Badshah Attar	Civil Judge, Senior Division,	Khamgaon	Buldhana
105	MB000105	Shri Abhijit Rajshekhar Solapure	Judge, Labour Court		Thane
106	MB000106	Smt. Ketaki Madan Chavan	Additional Judge, Small Causes Court		Pune

Sr. No.	Roll No.	Name of the Judicial Officers	Present Posting	Station	District
107	MB000107	Shri Vishal Arvindrao Sathe	Judge, Small Causes Court (Officer on Special Duty High Court, Bombay to work with Central Project Co-ordinator)		Mumbai
108	MB000108	Shri Kishor Hiralal Patil	Deputy Legal Advisor-Cum- Deputy Secretary, Government of Maharashtra, L&JD,	Mantralaya	Mumbai
109	MB000109	Shri Nikhil Ajitkumar Gupta	2 nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Satara
110	MB000110	Smt. Samta Kishanchand Choudhary	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Thane
111	MB000111	Shri Mahesh Vijaykumar Phade	Judicial Magistrate (First Class)	7 th Court, Dadar	Mumbai
112	MB000112	Shri Dipak Umesh Dongare	3 rd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Pune
113	MB000113	Shri Harish Jadhavrao Shende	2 nd Additional Judge,, Small Causes Court		Pune
114	MB000114	Shri Shrikrishna Haribhau Inamdar	Judge, Small Causes Court		Mumbai
115	MB000115	Shri Shaileshkumar Wamanrao Ugale	Civil Judge, Senior Division,		Raigad at Alibag
116	MB000116	Shri Pandurang Limmbaji Ghule	2 nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Karad	Satara
117	MB000117	Smt. Vidya Gourishankar Upadhye	Judge, Small Causes Court		Mumbai
118	MB000118	Smt. Sarika Deepak Panjwani	Judicial Magistrate (First Class)	15 th Court, Mazgaon (PITA)	Mumbai
119	MB000119	Smt. Supriya Vijaysinh Nikam	Judicial Magistrate (First Class)	21st Court, JJB Suburban, Umerkhandi, Dongri	Mumbai
120	MB000120	Shri Amol Ashok Shinde	Secretary , District Legal Services Authority		Raigad at Alibag
121	MB000121	Shri Abhijeet Vijay Kulkarni	Chief Judicial Magistrate,		Gondia

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122	MB000122	Smt. Jayashri Sanjay Jagdale	2 nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Thane
123	MB000123	Shri Pankaj Arun Patki	Deputy Registrar, High Court, Appellate Side, Bombay		Mumbai
124	MB000124	Shri Vaibhavraj Bapusaheb Gulve Patil	Judicial Magistrate (First Class)	20 th Court, Mazgaon	Mumbai
125	MB000125	Shri Krishnarao Kamlakarrao Patil	Judicial Magistrate (First Class)	18 th Court, Girgaon	Mumbai
126	MB000126	Smt. Geetanjali Ankit Bhagwat	3 rd Additional Judge,, Small Causes Court		Pune
127	MB000127	Shri Sachin Vitthal Deshmukh	Judge, Small Causes Court		Mumbai
128	MB000128	Smt. Rupali Hemant Patil	Deputy Charity Commissioner		Thane
129	MB000129	Shri Kunwarsingh Rajbahadursingh Singhel	4 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Kolhapur
130	MB000130	Shri Sundarlal Asardas Bajaj	4 th Additional Judge,, Small Causes Court		Pune
131	MB000131	Smt. Mrunal Yashwant Doiphode	3 rd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Kalyan	Thane
132	MB000132	Shri Shridhar Kisanrao Dhekale	Court Receiver, High Court at Bombay		Mumbai
133	MB000133	Shri Ravi Vijayprasad Pande	Judicial Magistrate (First Class)	73 rd Court, Vikhroli	Mumbai
134	MB000134	Smt. Yashshree Prakash Marulkar	Civil Judge, Senior Division,	Igatpuri	Nashik
135	MB000135	Smt. Archana Shripat Nalge	3 rd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Thane
136	MB000136	Shri Udayachal Laxmikant Pathak	Judicial Magistrate (First Class)	55 th Court, Vile Parle	Mumbai
137	MB000137	Shri Uday Vijaykumar Joshi	Civil Judge, Senior Division,	Malshiras	Solapur

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138	MB000138	Shri Bhagwat Kisan Gawande	Judicial Magistrate (First Class)	36 th Court, Mumbai Central Railway	Mumbai
139	MB000139	Shri Prashant Shrikant Shinde	Judicial Magistrate (First Class)	29 th Court, Dadar	Mumbai
140	MB000140	Shri Shrikant Ramchandra Nimse	Judicial Magistrate (First Class)	40 th Court, Girgaon	Mumbai
141	MB000141	Shri Hemant Umakant Joshi	Judicial Magistrate (First Class)	64 th Court, Esplanade	Mumbai
142	MB000142	Smt. Smita Sachin Mane	Judge, Small Causes Court		Mumbai
143	MB000143	Shri Mahesh Prabhakar Saraf	Judicial Magistrate (First Class)	58 th Court, Bandra	Mumbai
144	MB000144	Smt. Ujjwala Sandeep Babar	3 rd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Satara
145	MB000145	Shri Ajay Ashok Bhatewara	Judicial Magistrate (First Class)	34 th Court, Vikhroli	Mumbai
146	MB000146	Shri Pravin Kishanrao Kharate	Judge, Small Causes Court		Mumbai
147	MB000147	Smt. Aparna Nitin Navandar	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Raigad at Alibag
148	MB000148	Shri Deepakkumar Mohanlal Mata	Judicial Magistrate (First Class)	46 th Court, Mazgaon	Mumbai
149	MB000149	Smt. Rohini Suhas Bhosale(Narsale)	Registrar (Legal), State Consumer Dispute Redressal Commission,		Mumbai
150	MB000150	Smt. Anuradha Atmaram Pandule	Judicial Magistrate (First Class)	Juvenile Court, Umerkhadi, Dongri	Mumbai
151	MB000151	Shri Nikhil Gajanan Gosavi	Chief Judicial Magistrate,		Ratnagiri
152	MB000152	Shri Ajitsingh Mansingrao Patankar	4 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Thane
153	MB000153	Shri Gulab Raghunath Patil	Civil Judge, Senior Division,	Islampur	Sangli

Sr. No.	Roll No.	Name of the Judicial Officers	Present Posting	Station	District
154	MB000154	Shri Nadeem Amin Patel	6 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Nashik
155	MB000155	Smt. Varsha Rambhau Jambhule	Civil Judge, Senior Division, and Chief Judicial Magistrate		Sindhudurg at Oros
156	MB000156	Shri Sujitkumar Chandrakant Tayde	Judicial Magistrate (First Class)	44 th Court, Andheri	Mumbai
157	MB000157	Smt. Pratibha Laxmanprasad Gupta	6 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Kolhapur
158	MB000158	Smt. Pranjali Vijaysinha Rane	4 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Pune
159	MB000159	Shri Mahendrakumar Mannaprasad Gupta	4 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Satara
160	MB000160	Shri Bhimrao Tulshiram Yengade	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Ichalkaranji	Kolhapur
161	MB000161	Shri Dnyaneshwar Ramesh Rao Dande	Judge, Labour Court		Mumbai
162	MB000162	Shri Dipak Ramrao Deshmukh	Judicial Magistrate (First Class)	45 th Court, Kurla	Mumbai
163	MB000163	Shri Abhay Ashok Mehendale	Judge, Small Causes Court		Mumbai
164	MB000164	Shri Sunil Shankarao Shinde	5 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Pune
165	MB000165	Shri Vijay Fanchu Chougule	Judicial Magistrate (First Class)	68 th Court, Borivali	Mumbai
166	MB000166	Shri Balasaheb Vishwanath Baravkar	Judicial Magistrate (First Class)	16 th Court, Ballard Pier	Mumbai
167	MB000167	Shri Narendra Narsinha Joshi	2 nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Niphad	Nashik
168	MB000168	Smt. Mrudula Shantilal Kochar	4 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Sangli
169	MB000169	Shri Narendra Shrikrishna Puri	Civil Judge, Senior Division,	Gadhinglaj	Kolhapur

Sr. No.	Roll No.	Name of the Judicial Officers	Present Posting	Station	District
170	MB000170	Shri Jayesh Madhukar Ambodkar	Judicial Magistrate (First Class)	57 th Court, Kurla	Mumbai
171	MB000171	Smt. Vrushali Jayesh Kore	Civil Judge, Senior Division,	Kandhar	Nanded
172	MB000172	Smt. Sampurna Kallappa Karande	Secretary , District Legal Services Authority		Sindhudurg at Oros
173	MB000173	Smt. Abhivyakti Sunil Badgujar	2 nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Raigad at Alibag
174	MB000174	Smt. Reshma Mohmad Sharif Shaikh	Judicial Magistrate (First Class)	10 th Court, Andheri	Mumbai
175	MB000175	Smt. Swati Vijayanand Phulbandhe	6 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Pune
176	MB000176	Shri Sameer Dilawar Kurane	Judge, Small Causes Court		Mumbai
177	MB000177	Shri Dnyaneshwar Sitaram Patale	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Vita	Sangli
178	MB000178	Shri Amjadkhan Mehaboob Mujawar	Judicial Magistrate (First Class)	17 th Court, Borivali	Mumbai
179	MB000179	Smt. Rajita Mahesh Chavan	Judge, Small Causes Court		Mumbai
180	MB000180	Smt. Rajshri Manohar Ganvir	5 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Thane
181	MB000181	Shri Suniljeet Dattatraya Patil	5 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Satara
182	MB000182	Shri Shivakant Machhindra Gourgond	Judicial Magistrate (First Class)	51 st Court, Kurla	Mumbai
183	MB000183	Shri Nilesh Vijaykumar Bansal	Judicial Magistrate (First Class)	Railway Mobile Court	Mumbai
184	MB000184	Shri Vinod Mahadeorao Mankhair	7 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Pune
185	MB000185	Shri Dattaprasad Pandurang Kasat	Judge, Small Causes Court		Mumbai

Sr. No.	Roll No.	Name of the Judicial Officers	Present Posting	Station	District
186	MB000186	Smt. Roshni Nilesh Bansal	Judge, Small Causes Court		Mumbai
187	MB000187	Shri Riyaz Habibbhai Nathani	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Vasai	Thane
188	MB000188	Shri Nitin Kashinath Joshi	4th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Kalyan	Thane
189	MB000189	Shri Kamal Mohanlal Jaisingani	8 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Pune
190	MB000190	Shri Yashdip Liladhar Meshram	9 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Pune
191	MB000191	Shri Yogesh Parmeshwar Pujari	Judicial Magistrate (First Class)	48 th Court, Andheri	Mumbai
192	MB000192	Shri Vitthal Gajananrao Chaukhande	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Islampur	Sangli
193	MB000193	Shri Pavan Harivijay Bansod	Civil Judge, Senior Division, and Chief Judicial Magistrate		UT of Daman & Diu at Daman
194	MB000194	Shri Atul Suresh Tekale	Judicial Magistrate (First Class)	14 th Court, Girgaon	Mumbai
195	MB000195	Smt. Kranti Mahendra Pingle	Judicial Magistrate (First Class)	13 th Court, Dadar	Mumbai
196	MB000196	Shri Prashant Haribhau Nerkar	Presiding Officer, School Tribunal		Pune
197	MB000197	Shri Ankush Pundlikrao Khanorkar	Civil Judge, Senior Division,	Barshi	Solapur
198	MB000198	Shri Shrinath Nagnathrao Phad	Deputy Registrar, High Court, Appellate Side, Bombay (also work as Member Secretary of Permanent Secretariat for the State Court Management Systems Committee, High Court of Bombay)		Mumbai
199	MB000199	Smt. Pratibha Ambadasrao Patil	7 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Nashik
200	MB000200	Shri Shyam Hanumansingh Gaherwar	Judicial Magistrate (First Class)	69 th Court, Mazgaon	Mumbai

Sr. No.	Roll No.	Name of the Judicial Officers	Present Posting	Station	District
201	MB000201	Smt. Varsha Balvantrao Patil	3 rd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Raigad at Alibag
202	MB000202	Shri Shivaji Arjun Khalane	Judicial Magistrate (First Class)	43 rd Court, Borivali	Mumbai
203	MB000203	Smt. Nilima Kishorpant Patil	5 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Sangli
204	MB000204	Shri Pravin Mohanrao Unhale	Civil Judge, Senior Division,	Mahad	Raigad at Alibag
205	MB000205	Shri Devanand Dashrath Suryavanshi	Judicial Magistrate (First Class)	72 nd Court, Vikhroli	Mumbai
206	MB000206	Shri Mahipal Pandurang Bihare	Judicial Magistrate (First Class)	52 nd Court, Kurla	Mumbai
207	MB000207	Shri Akhil Omprakash Jain	Civil Judge, Senior Division,	Madha	Solapur
208	MB000208	Shri Malhar Popatrao Shinde	10 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Pune
<u>Examination Centre : Dr. Ambedkar Institute of Management Studies and Research, Near Laxminagar Square, Deekshabhoomi, Nagpur- 440 010.</u>					
209	NG000209	Shri Avinash Panditrao Kulkarni	Adhoc District Judge -3, and Additional Sessions Judge		Nagpur
210	NG000210	Smt. Reshmita Janardhan Rai	Adhoc District Judge -1, and Additional Sessions Judge		Nagpur
211	NG000211	Shri Ratnakar Shantaram Salgaonkar	Adhoc District Judge -1, and Additional Sessions Judge		Yavatmal
212	NG000212	Shri Sajid Arif Syed	Member, Motor Accident Claims Tribunal		Nagpur
213	NG000213	Smt. Rupali Jaysing Pawar	Adhoc District Judge -2, and Additional Sessions Judge		Nagpur
214	NG000214	Smt. Jayshri Mohanlal Pardeshi	Adhoc District Judge -1, and Additional Sessions Judge		Amravati
215	NG000215	Smt. Shilpa Manoharsingh Gopalsingh Bais	Adhoc District Judge -6, and Additional Sessions Judge		Nagpur

Sr. No.	Roll No.	Name of the Judicial Officers	Present Posting	Station	District
216	NG000216	Smt. Chandrakala Parasmal Jain	Adhoc District Judge -1, and Additional Sessions Judge		Washim
217	NG000217	Smt. Ishrat Arif Shaikh/ Nazir	Adhoc District Judge -1, and Additional Sessions Judge		Chandrapur
218	NG000218	Shri Moreshwar Bhojraj Dudhe	Adhoc District Judge -2, and Additional Sessions Judge		Yavatmal
219	NG000219	Shri Manoj Bherulal Oza	Adhoc District Judge -4, and Additional Sessions Judge		Nagpur
220	NG000220	Shri Prakash Ambadas Sable	Adhoc District Judge -2, and Additional Sessions Judge		Amravati
221	NG000221	Shri Prashant Haribhau Kharwade	Adhoc District Judge -1, and Additional Sessions Judge	Achalpur	Amravati
222	NG000222	Smt. Sonali Mukund Kanakdande	Adhoc District Judge -5, and Additional Sessions Judge		Nagpur
223	NG000223	Shri Jaywant Chandrakant Yadav	Adhoc District Judge -7, and Additional Sessions Judge		Nagpur
224	NG000224	Smt. Kirti Kantilal Shah	Adhoc District Judge -8, and Additional Sessions Judge		Nagpur
225	NG000225	Shri Upendra Prabhakar Kulkarni	Chief Judicial Magistrate		Nagpur
226	NG000226	Shri Pandharinath Deorao Zambre	Civil Judge, Senior Division,		Amravati
227	NG000227	Shri Shrihari Janardan Gaikwad	Civil Judge, Senior Division,	Mangrulpir	Washim
228	NG000228	Shri Sagar Narayanrao Patil	Adhoc District Judge -2, and Additional Sessions Judge	Achalpur	Amravati
229	NG000229	Smt. Trupti Nitin Jadhav	Jt. Civil Judge Senior Division and Additional, Chief Judicial Magistrate		Nagpur
230	NG000230	Shri Ashwaghosh Damghosh Ramteke	Presiding Officer, School Tribunal		Chandrapur
231	NG000231	Shri Dipak Babali Mhalatkar	Adhoc District Judge -9, and Additional Sessions Judge		Nagpur

Sr. No.	Roll No.	Name of the Judicial Officers	Present Posting	Station	District
232	NG000232	Shri Nishant Umakant Parma (under suspension w.e.f. 06.07.2024)	Adhoc District Judge -1, and Additional Sessions Judge		Bhandara
233	NG000233	Smt. Huma Kausar Abdul Sami Ansari	Chief Judicial Magistrate,		Wardha
234	NG000234	Shri Ashish Kesharao Awari	Additional Chief Judicial Magistrate	9th Court, Bandra	Mumbai
235	NG000235	Shri Jaydeo Yeshwantrao Ghule	Civil Judge, Senior Division,	Hinganghat	Wardha
236	NG000236	Shri Sanjay Jivan Bhattacharya	Chief Judicial Magistrate,		Amravati
237	NG000237	Shri Kaushik Hemchandra Thombre	Civil Judge, Senior Division,		Bhandara
238	NG000238	Shri Yogeshkumar Khadaksingh Rahangdale	Deputy Registrar, High Court of Judicature at Bombay	Nagpur Bench	Nagpur
239	NG000239	Shri Pravin Ramrao Shinde	Civil Judge, Senior Division,		Chandrapur
240	NG000240	Shri Pankaj Kamlakarrao Deshpande	Additional Chief Judicial Magistrate		Nagpur
241	NG000241	Shri Pravin Kishanrao Nardele	2 nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Amravati
242	NG000242	Shri Vinod Jairam Dongre	Civil Judge, Senior Division,		Akola
243	NG000243	Smt. Jyoti Vilas Pekhale-Purkar	2 nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Nagpur
244	NG000244	Shri Bijesh Abasaheb Gaikwad	3 rd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Amravati
245	NG000245	Shri Biju Babarao Gaware	Secretary , District Legal Services Authority		Bhandara
246	NG000246	Shri Shekhar Madhukar Godse	Chief Judicial Magistrate,		Chandrapur
247	NG000247	Shri Rahul Manohar Choutre	4 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Amravati

Sr. No.	Roll No.	Name of the Judicial Officers	Present Posting	Station	District
248	NG000248	Smt. Karuna Ramkumar Rajput	5 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Amravati
249	NG000249	Shri Rohidas Laxman Wankhade	Civil Judge, Senior Division,		Yavatmal
250	NG000250	Shri Gajanan Vijayrao Deshpande	Civil Judge, Senior Division,	Achalpur	Amravati
251	NG000251	Shri Santosh Gangaram Landge	Civil Judge, Senior Division,	Umred	Nagpur
252	NG000252	Shri Deepak Prakash Khandelwal	Chief Judicial Magistrate,		Bhandara
253	NG000253	Shri Sachin Suryakant Patil	Judge, Labour Court		Amravati
254	NG000254	Shri Vilassingh Narayansingh Thakur	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Wardha
255	NG000255	Shri Anand Manohar Samant	Deputy Registrar, High Court of Judicature at Bombay	Nagpur Bench	Nagpur
256	NG000256	Shri Dnyaneshwar Vinayakrao Harne	Civil Judge, Senior Division,		Gondia
257	NG000257	Shri Pravin Prakash Deshmane	6 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Amravati
258	NG000258	Shri Sudhir Narharirao Shinde	Presiding Officer, School Tribunal		Nagpur
259	NG000259	Smt. Pragati Bhaskar Yerlekar	2 nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Pune
260	NG000260	Smt. Shital Satish Bangad	Chief Judicial Magistrate,		Akola
261	NG000261	Shri Satish Kachrual Bangad	Judge, Labour Court		Akola
262	NG000262	Smt. Bhagyashree Milindkumar Burade Kaduskar	5 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Nashik
263	NG000263	Shri Amol Anantrao Dhumkekar	3 rd Jt. Civil Judge Senior Division and Additional, Chief Judicial Magistrate		Nagpur

Sr. No.	Roll No.	Name of the Judicial Officers	Present Posting	Station	District
264	NG000264	Shri Girish Arvind Deshpande	7 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Amravati
265	NG000265	Shri Vivek Dadarao Deshmukh	Secretary , District Legal Services Authority		Wardha
266	NG000266	Smt. Mangala Devendra Kamble	Secretary , District Legal Services Authority		Amravati
267	NG000267	Shri Rajendra Tukaram Ghogle	8 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Amravati
268	NG000268	Shri Girish Gunderao Itkalkar	Registrar (Legal), State Consumer Dispute Redressal Commission, Circuit Bench,		Nagpur
269	NG000269	Shri Milindkumar Vinayak Burade	Secretary , District Legal Services Authority		Nashik
270	NG000270	Smt. Gauri Virendra Jangde-Deshpande	2 nd Additional Chief Judicial Magistrate		Nagpur
271	NG000271	Shri Shyamkumar Anandrao Gawai	4 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Nagpur
272	NG000272	Shri Dinanath Shankarrao Dabhade	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Akola
273	NG000273	Shri Amol Ramchandra Surve	5 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Nagpur
274	NG000274	Shri Pravin Narayanrao Kulkarni	2 nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Chandrapur
275	NG000275	Smt. Meghana Ashish Deshmukh	9 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Amravati
276	NG000276	Shri Khalid Ashgarali Bhendwade	2 nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Akola
277	NG000277	Shri Milind Subhash Todkar	6 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Nagpur
278	NG000278	Shri Ravindra Shriramji Pajankar	2 nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Bhusawal	Jalgaon
279	NG000279	Shri Yogesh Sukadeo Paithankar	Secretary, District Legal Services Authority		Akola

Sr. No.	Roll No.	Name of the Judicial Officers	Present Posting	Station	District
280	NG000280	Shri Vilas Khushalrao Umale	3 rd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Akola
281	NG000281	Smt. Daljeet Kaur Manipal Singh Judge	Secretary , District Legal Services Authority		Nanded
282	NG000282	Shri Dilipkumar Satish Kolte	4 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Akola
283	NG000283	Shri Rajesh Bhikalal Raja	10 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Amravati
284	NG000284	Smt. Archana Mohan Shah	Chief Judicial Magistrate,		Yavatmal
285	NG000285	Shri Faizoddin Khudboddin Shaikh	Judge, Labour Court		Bhandara
286	NG000286	Shri Vaibhav Bajrang Ghadge	2 nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Wardha
287	NG000287	Shri Sumit Vijaykumar Joshi	Secretary , District Legal Services Authority		Chandrapur
288	NG000288	Shri Avinash Ramakant Malvade	7 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Nagpur
289	NG000289	Shri Rajendra Ramchandra Patil	Secretary , District Legal Services Authority		Gadchiroli
290	NG000290	Shri Tayyab Ali Nazir Ali Quadri	Civil Judge, Senior Division,	Kelapur	Yavatmal
291	NG000291	Shri Nilesh Ashokkumar Sarosiya	Civil Judge, Senior Division,	Warora	Chandrapur
292	NG000292	Shri Pratap Devrao Sawant (under suspension w.e.f. 02.04.2024)	11 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Amravati
293	NG000293	Shri Vijaykumar Ashoklal Tekwani	Secretary , District Legal Services Authority		Washim
294	NG000294	Smt. Pratibha Tushar Shejwal-Kale	3 rd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Wardha
295	NG000295	Shri Shashikant Rajaram Mokashi	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Gondia

Sr. No.	Roll No.	Name of the Judicial Officers	Present Posting	Station	District
296	NG000296	Shri Suresh Tukaram Shinde	Deputy Registrar, High Court of Judicature at Bombay	Nagpur Bench	Nagpur
<u>Examination Centre :</u> Deogiri College, Railway Station Road, Chhatrapati Sambhajnagar - 431 005.					
297	CS000297	Smt. Sangita Narayan Morwale	Adhoc District Judge -1, and Additional Sessions Judge		Jalgaon
298	CS000298	Smt. Satyasheela Tulsheeram Katare	Civil Judge, Senior Division,		Aurangabad
299	CS000299	Shri Suresh Sitaram Ghorpade	Adhoc District Judge -2, and Additional Sessions Judge		Washim
300	CS000300	Shri Dilip Shankarrao Thorat	Civil Judge, Senior Division,		Jalna
301	CS000301	Shri Shoukat Bapusaheb Desai	Adhoc District Judge -1, and Additional Sessions Judge	Pandharpur	Solapur
302	CS000302	Smt. Sushma Karunesh Upadhyay	Adhoc District Judge -1, and Additional Sessions Judge	Vaijapur	Aurangabad
303	CS000303	Shri Rajendra Mansing Rathod	Civil Judge, Senior Division,	Chalisingaon	Jalgaon
304	CS000304	Shri Nandakumar Laxman Yeolekar	Chief Judicial Magistrate,		Jalna
305	CS000305	Shri Yunus Md. Hanif Kharadi	Adhoc District Judge -1, and Additional Sessions Judge	Bhokar	Nanded
306	CS000306	Smt. Khurshid Fakir Mohammad Khan	Adhoc District Judge -2, and Additional Sessions Judge		Parbhani
307	CS000307	Smt. Chhaya Vasudeo Patil	Adhoc District Judge -1, and Additional Sessions Judge	Amalner	Jalgaon
308	CS000308	Shri Pravin Padmakar Deshpande	Civil Judge, Senior Division,	Amalner	Jalgaon
309	CS000309	Shri Vijaykumar Badriprasad Bohra	Adhoc District Judge -1, and Additional Sessions Judge	Biloli	Nanded
310	CS000310	Shri Maneesh Nanabhau Phatangare	Civil Judge, Senior Division,		Parbhani

Sr. No.	Roll No.	Name of the Judicial Officers	Present Posting	Station	District
311	CS000311	Smt. Sabina Altaf Malik	Adhoc District Judge -3, and Additional Sessions Judge		Aurangabad
312	CS000312	Shri Laxmikant Govindrao Pachhe	Adhoc District Judge -2, and Additional Sessions Judge	Vaijapur	Aurangabad
313	CS000313	Shri Rajaram Shamrao Bhakare	Adhoc District Judge -2, and Additional Sessions Judge		Aurangabad
314	CS000314	Smt. Madhuri Sudhakar Kulkarni	Civil Judge, Senior Division,		Dhule
315	CS000315	Shri Satish Tukaramji Maliye	Civil Judge, Senior Division,		Nandurbar
316	CS000316	Shri Rajesh Madhavrao Nerlikar	Civil Judge, Senior Division,	Vaijapur	Aurangabad
317	CS000317	Shri Mansoor Mahamood Shaikh	Adhoc District Judge -1, and Additional Sessions Judge	Sangamner	Ahmednagar
318	CS000318	Shri Mahesh Sitaram Tiwari	Adhoc District Judge -1, and Additional Sessions Judge		Ahmednagar
319	CS000319	Smt. Manisha Dagdurao Charate-Hampe	Civil Judge, Senior Division,		Ahmednagar
320	CS000320	Shri Rajendra Shantinath Rote	Chief Judicial Magistrate,		Ahmednagar
321	CS000321	Shri Ratilal Macchindra Karade	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Vaijapur	Aurangabad
322	CS000322	Shri Vidyadhar Shesharao More	Civil Judge, Senior Division,	Bhusawal	Jalgaon
323	CS000323	Shri Bhagwan Mahajan Karlekar	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Ahmednagar
324	CS000324	Shri Prasad Gopalrao Deshmukh	Adhoc District Judge -1, and Additional Sessions Judge	Hingoli	Parbhani
325	CS000325	Shri Shantanu Shashikant Jahagirdar	Civil Judge, Senior Division,		Solapur
326	CS000326	Smt. Surekha Rajratna Gaikwad	Chief Judicial Magistrate,		Buldhana

Sr. No.	Roll No.	Name of the Judicial Officers	Present Posting	Station	District
327	CS000327	Shri Pramod Bhagwan Lokhande	Civil Judge, Senior Division,	Udgir	Latur
328	CS000328	Shri Padmakar Prabhakar Kestikar	Secretary, District Legal Services Authority		Latur
329	CS000329	Shri Yatin Baburao Game	Adhoc District Judge -1, and Additional Sessions Judge	Udgir	Latur
330	CS000330	Shri Amar Tulshidas Kale	Adhoc District Judge -1, and Additional Sessions Judge	Niphad	Nashik
331	CS000331	Smt. Moulashri Shirish Sahasrabudhe	Adhoc District Judge -5, and Additional Sessions Judge		Aurangabad
332	CS000332	Shri Ajit Abhiman Yadav	Chief Judicial Magistrate,		Nandurbar
333	CS000333	Shri Ramling Shyam Kanade	Civil Judge, Senior Division,	Sinnar	Nashik
334	CS000334	Smt. Yogita Rajendraapa Mukkanwar	Civil Judge, Senior Division,		Nashik
335	CS000335	Shri Shivaji Dashrath Indalkar	Civil Judge, Senior Division,		Nanded
336	CS000336	Smt. Sunayana Sachinkumar Pingale	Civil Judge, Senior Division,		Beed
337	CS000337	Smt. Vandana Vaibhav Joshi	Chief Judicial Magistrate,		Beed
338	CS000338	Shri Durgaprasad Narahar Kher	Chief Judicial Magistrate,		Parbhani
339	CS000339	Smt. Yogita Mahesh Tiwari	2 nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Ahmednagar
340	CS000340	Shri Tejwant Singh Angrez Singh Sandhu	Civil Judge, Senior Division,	Malegaon	Nashik
341	CS000341	Shri Rajendrakumar Babasaheb Giri	Civil Judge, Senior Division,	Shrirampur	Ahmednagar
342	CS000342	Shri Mahendra Sahebrao Bade	Jt. Civil Judge Senior Division and Addl. Chief Judicial Magistrate,		Jalgaon

Sr. No.	Roll No.	Name of the Judicial Officers	Present Posting	Station	District
343	CS000343	Shri Shirish Sudhakar Sahasrabudhe	Judge, Labour Court		Aurangabad
344	CS000344	Smt. Archana Krishna Mandavgade	Chief Judicial Magistrate,		Nanded
345	CS000345	Smt. Kirti Pravin Jain-Desarda	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Nanded
346	CS000346	Smt. Reena Navin Merck	2 nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Vaijapur	Aurangabad
347	CS000347	Shri Swaroopkumar Subir Bose	Civil Judge, Senior Division,	Kopargaon	Ahmednagar
348	CS000348	Shri Sahebrao Shesharao Budruk	Civil Judge, Senior Division,	Sangamner	Ahmednagar
349	CS000349	Shri Vikas Umaji Misal	Registrar (Legal), State Consumer Dispute Redressal Commission, Circuit Bench,		Aurangabad
350	CS000350	Shri Shashikant Uddhav Mahadar	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Sangamner	Ahmednagar
351	CS000351	Shri Chandrapal Ramesh Balwani	Judge, Labour Court		Jalgaon
352	CS000352	Smt. Jyoti Pralhadrao Shirale	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Buldhana
353	CS000353	Shri Mukund Pandurang Bhavsar	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Malegaon	Nashik
354	CS000354	Shri Gajanan Bhanudas Yadav	Civil Judge, Senior Division,	Newasa	Ahmednagar
355	CS000355	Smt. Baby Narsingdas Ichpurani	2 nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Nashik
356	CS000356	Smt. Anamika Debashis Bose	Chief Judicial Magistrate		Aurangabad
357	CS000357	Shri Laxmikant Sudamrao Padhen	3 rd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Ahmednagar
358	CS000358	Shri Raghunath Shridhar Jambotkar	Jt. Civil Judge Senior Division and Addl. Chief Judicial Magistrate,		Aurangabad

Sr. No.	Roll No.	Name of the Judicial Officers	Present Posting	Station	District
359	CS000359	Shri Vikramsingh Ishwarsingh Bhandari	Chief Judicial Magistrate,		Solapur
360	CS000360	Shri Sunil Nagorao Bhosale	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Newasa	Ahmednagar
361	CS000361	Shri Kuber Bapuso Chougule	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Dhule
362	CS000362	Shri Satish Nana Patil	Judge, Family Court		Latur
363	CS000363	Shri Atul Ashok Chendke	Civil Judge, Senior Division,	Bhoom	Osmanabad
364	CS000364	Shri Jitendra Chandrasen Dhengale	Civil Judge, Senior Division,		Latur
365	CS000365	Shri Sameer Dattaram Kamat	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Osmanabad
366	CS000366	Shri Kiran Sahebrao Jadhav	2 nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Aurangabad
367	CS000367	Shri Rajesh Uttamrao Nagargoje	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Solapur
368	CS000368	Shri Imran Abdul Rajjak Marchiya	Jt. Civil Judge, Senior Division, and Addl. Chief Judicial Magistrate	Baramati	Pune
369	CS000369	Shri Vishal Sharad Madke	2 nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Dhule
370	CS000370	Shri Awdhut Ashok Bhosale	Civil Judge, Senior Division, and Chief Judicial Magistrate		UT of Dadra Nagar Haveli at Silvassa
371	CS000371	Shri Kiran Chandrahas Mane	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Beed
372	CS000372	Shri Mahendra Bansilal Patil	Secretary , District Legal Services Authority		Nandurbar
373	CS000373	Smt. Sujata Nilesh Ratkanthwar – Jawadwar	2 nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Solapur
374	CS000374	Smt. Gurpreetkaur Daulatsingh Nirmale	4 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Ahmednagar

Sr. No.	Roll No.	Name of the Judicial Officers	Present Posting	Station	District
375	CS000375	Shri Avadhut Gajanan Deshingkar	Civil Judge, Senior Division,	Malkapur	Buldhana
376	CS000376	Shri Ayyub Babu Shaikh	3 rd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Dhule
377	CS000377	Smt. Sunita Dundappa Kankanwadi	Presiding Officer, School Tribunal		Aurangabad
378	CS000378	Shri Azmat Husain Mohammad Husain	2 nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Khed-Rajgurunagar	Pune
379	CS000379	Smt. Sangita Pundlik Babar	2 nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Sangamner	Ahmednagar
380	CS000380	Smt. Shahidafroz Zafar Khan	2 nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Malegaon	Nashik
381	CS000381	Shri Omshankar Shivraj Patil	Civil Judge, Senior Division,	Daryapur	Amravati
382	CS000382	Shri Pravin Arunrao Kumbhojkar	Deputy , Charity Commissioner		Solapur
383	CS000383	Shri Badrinarayan Nagorao Arbad	Civil Judge, Senior Division,	Shahada	Nandurbar
384	CS000384	Shri Mahesh Anandrao Shilar	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Kopergaon	Ahmednagar
385	CS000385	Shri Narayan Gangadhar Deshpande	2 nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Jalgaon
386	CS000386	Shri Mahavir Motichand Gadiya	2 nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Kolhapur
387	CS000387	Shri Sopan Dashrath Ghanwat	Civil Judge, Senior Division,	Majalgaon	Beed
388	CS000388	Shri Sushil Bhaurao Deore	3 rd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Kolhapur
389	CS000389	Shri Dipak Harischandra Dabhade	3 rd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Sangamner	Ahmednagar
390	CS000390	Shri Sambhaji Shivaji Parave	5 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Ahmednagar

Sr. No.	Roll No.	Name of the Judicial Officers	Present Posting	Station	District
391	CS000391	Shri Bhagwan Dhondiram Pandit	2 nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Kopergaon	Ahmednagar
392	CS000392	Shri Abdulkarim Abdulrahiman Shaikh	Civil Judge, Senior Division,	Mehkar	Buldhana
393	CS000393	Shri Sunil Dattatraya Gawade	3 rd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Solapur
394	CS000394	Shri Vinod Gulabrao Chavan	4 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Dhule
395	CS000395	Smt. Vaishali Prashant Phadnis	Secretary , District Legal Services Authority		Aurangabad
396	CS000396	Shri Sandeep Namdev Sarde	Civil Judge, Senior Division,	Ahmedpur	Latur
397	CS000397	Shri Parvez Isahaquekhan Mokashi	Civil Judge, Senior Division,	Ausa	Latur
398	CS000398	Smt. Sunita Dhanraj Soni	Chief Judicial Magistrate,		Raigad at Alibag
399	CS000399	Shri Dilip Ghisilal Malviya	3 rd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Aurangabad
400	CS000400	Shri Nitin Namgonda Patil	Secretary , District Legal Services Authority		Buldhana
401	CS000401	Shri Dhananjay Bhagwanrao Hambire	2 nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Buldhana
402	CS000402	Smt. Arti Liladhar Saraf	Civil Judge, Senior Division,	Niphad	Nashik
403	CS000403	Shri Udalak Namdeora Patil	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Shahada	Nandurbar
404	CS000404	Shri Niranjan Ramraoji Wankhade	2 nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Baramati	Pune
405	CS000405	Smt. Vaishali Rajendra Hangargekar	4 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Aurangabad
406	CS000406	Shri Jitendrakumar Vasanttrao Bhende	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Niphad	Nashik

Sr. No.	Roll No.	Name of the Judicial Officers	Present Posting	Station	District
407	CS000407	Smt. Mangal Deepak Kashyap	5 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Kolhapur
408	CS000408	Shri Dattatraya Shankarrao Khedekar	Civil Judge, Senior Division,	Sillod	Aurangabad
409	CS000409	Shri Gajanan Krishnarao Nandanwar	Civil Judge, Senior Division,	Hingoli	Parbhani
410	CS000410	Shri Shaqeel Maqbool Ahmed Sayyed	5 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Aurangabad
411	CS000411	Shri Anup Nandkumar Jaiswal	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Jalna
412	CS000412	Shri Hemantkumar Satwarao Bhure	Civil Judge, Senior Division,	Umarkhed	Yavatmal
413	CS000413	Shri Girish Balasaheb Deshmukh	4 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Sangamner	Ahmednagar
414	CS000414	Smt. Manisha Narayan Chavan	Chief Judicial Magistrate,		Latur
415	CS000415	Shri Shailesh Tanaji Chikane	3 rd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Baramati	Pune
416	CS000416	Smt. Maya Abhijeet Deshmukh	6 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Ahmednagar
417	CS000417	Shri Sandeep Virbhadra Swami	Secretary , District Legal Services Authority		Dhule
418	CS000418	Shri Pranav Baburao Remane	Civil Judge, Senior Division,	Omerga	Osmanabad
419	CS000419	Shri Abhijeet Ganeshrao Deshmukh	Judge, Labour Court		Ahmednagar
420	CS000420	Shri Ashish Mohan Joshi	Civil Judge, Senior Division,	Daund	Pune
421	CS000421	Shri Pandhari Tulshiram Gotey	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Latur
422	CS000422	Shri Irshad Mohmad Rafik Naikwadi	7 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Ahmednagar

Sr. No.	Roll No.	Name of the Judicial Officers	Present Posting	Station	District
423	CS000423	Smt. Archana Mangesh Tamne	Secretary , District Legal Services Authority		Parbhani
424	CS000424	Smt. Fatima Bashir Baig	2 nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Beed
425	CS000425	Shri Amogh Prabhakar Kulkarni	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Bhoom	Osmanabad
426	CS000426	Smt. Madhuri Ramnarayansinha Khanwe	2 nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Jalna
427	CS000427	Shri Mahesh Murlidhar Varma	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Parbhani
428	CS000428	Shri Amit Ashokrao Khandale	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Pandharpur	Solapur
429	CS000429	Smt. Pradnya Vasant Medhe	2 nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Osmanabad
430	CS000430	Smt. Shalu Gopal Agrawal	8 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Ahmednagar
431	CS000431	Smt. Hemlata Ravindra Jadhav	9 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Ahmednagar
432	CS000432	Shri Omprakash Narayandas Mantri	3 rd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Beed
433	CS000433	Smt. Pranita Prashant Bharsakade (Wagh)	Secretary , District Legal Services Authority		Jalna
434	CS000434	Shri Rohit Prembahadur Yadav (under suspension 02.04.2024)	12 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Amravati
435	CS000435	Shri Mandar Prabhakarrao Pande	10 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Ahmednagar
436	CS000436	Shri Shankar Babu Pawar	Civil Judge, Senior Division,		Jalgaon

Date :- **26** November, 2024

Sd/-
Registrar (Legal and Research)

HIGH COURT OF BOMBAY

Selection Process – 2024

**Limited Departmental Competitive Examination for the post of
District Judge, by Accelerated Promotion (10%)**

Date : Sunday, 8th December, 2024

Time : 11.30 a.m. to 1.00 p.m.

INSTRUCTIONS TO JUDICIAL OFFICERS

A) GENERAL :-

1. The Judicial Officers shall **bring the examination admit card** (call letter) for the examination.
2. The Judicial Officers shall bring with them identification proof issued by Government Authority to prove their identity if examination admit card (call letter) is lost or not brought.
3. The Judicial Officers shall be present for examination before **45** minutes of the scheduled time.
4. No Judicial Officers would be allowed entry in the examination hall after 11.30 a.m.
5. The process such as the identification of the Judicial Officers as per call letter, distribution of answer sheets and filling in the necessary details thereon by the Judicial Officers shall be done from 10.45 a.m. to 11.30 a.m.
6. Time for marking of answers will be 90 minutes only and the examination will start at 11.30 a.m. sharp.
7. No Judicial Officers would be allowed to leave the examination hall, on any count, during the duration of examination.
8. The Judicial Officers shall **bring black ink ball pen** with them for filling in all details in the answer sheet.
9. The Judicial Officers shall carefully fill in all the particulars, and sign the attendance sheet.
10. The Judicial Officers should not mention their names anywhere in the answer sheet.
11. Carrying, possessing, using and/or transferring any electronic device such as a Mobile phone, Smart Watch, Digital Watch, Micro Phone, Bluetooth instrument, Camera, Pager, etc. in the examination hall is strictly prohibited.

12. If the Judicial Officers bring with them any book, notes or scribbled paper or speaks to or communicates with, any other Judicial Officer, by any mode, while the examination is going on or smuggles in or takes out the answer sheet attempted or unattempted, the Chief Conductor may, upon being informed by the Supervisor, instantly issue suitable order for necessary action including immediate expulsion from the examination hall.
13. Judicial Officers who disobey the instructions issued by the Supervisor or who are guilty of rude or disobedient behaviour are liable to be instantly expelled from the examination hall.
14. As regards unfair means adopted by the Judicial Officers at the examination, the decision of the High Court shall be binding.

B) QUESTION BOOKLET :-

15. The Question Booklet will contain 100 questions carrying 200 marks. All questions will carry equal marks.
16. Immediately after the commencement of the examination, the Judicial Officers shall check that the question booklet does not have any unprinted or torn or missing pages or items etc. If so, the Judicial Officers shall get it replaced by a complete question booklet.
17. Question booklet will not be replaced after marking of answers in the answer sheet.
18. The Judicial Officers should encode clearly the booklet series A,B,C or D as the case may be and indicate the series of question booklet, by completely shadowing the appropriate circle **by black ink ball pen** in the appropriate place in the answer sheet.
19. If the Judicial Officers shadow the circle in the answer sheet which does not match the series of question booklet provided to them, no marks will be allotted to such answer sheet.
20. The Judicial Officers shall enter their roll number in the space provided for it in question booklet.
21. The Judicial Officers shall mark the correct choices in the separate answer sheet provided for the same.
22. The Judicial Officers shall carefully peruse the instructions on the last page of the answer sheet.

23. **Most appropriate choice of answer**
Specimen question :

Section 464 of the Code of Criminal Procedure deals with the effect of _____.

- a) Omission to frame charge b) Absence of charge
- c) Error in charge d) All of the above

In the above question though the answers at (a),(b),(c) are correct, the most appropriate answer of this question is "All of the Above" which is indicated by choice (d). Therefore the correct answer should be shown by shadowing the circle against choice (d) in the answer sheet as under :-

a	b	c	d
<input type="radio"/>	<input type="radio"/>	<input type="radio"/>	<input checked="" type="radio"/>

24. **Penalty for wrong answers -**

There will be penalty for wrong answers marked by Judicial Officer.

- I There are four alternatives for the answer to every question. For each question for which a wrong answer has been given by the Judicial Officer, **one fourth** of the marks assigned to that question (0.50) will be deducted as penalty.
- II If the Judicial Officer gives more than one answer, it will be treated as a wrong answer, even if one of the given answers happens to be correct and there will be same penalty as above to that question.
- III If a question is left blank, i.e. no answer is given by the Judicial Officer, there will be no penalty for that question.

C) **ANSWER SHEET :-**

- 25. The Judicial Officers should use **only black ink ball pen** to shadow the circles in the answer sheet and filling in necessary details on the answer sheet and attendance sheet.
- 26. The Judicial Officer should write the name of Examination in the answer sheet as **"D.J. - 2024, MAH (10%)"**.
- 27. Judicial Officers should write their **roll number, question booklet number, question booklet series, name of the examination and sign** at the appropriate places provided in the answer sheet.

28. There are four alternatives for the answers to every question denoted by choices **a,b,c & d**. The Judicial Officers shall answer the question by completely **shadowing by black ink ball pen only** the circle against the most appropriate choice of answer.
29. The question once answered by shadowing the circle in the answer sheet shall not be erased/obliterated/scratched/scored out etc. The circles which are shadowed, for more than once, or after erasing / scratching / literating / scoring the earlier circle will not be evaluated and such an answer will be treated as a wrong answer.
30. **Specimen question :**

Q. No. 15 :- The term "Lex - Loci" means _____.

a) Law of Property b) Law of the land
c) Law of marriages d) Personal law of parties

The correct answer of this question is "Law of the land" which is indicated by choice (b). Therefore, the correct answer should be shown by shadowing the circle against choice (b) in the answer sheet as under :

Q. No. 15.

a	b	c	d
<input type="radio"/>	<input checked="" type="radio"/>	<input type="radio"/>	<input type="radio"/>

31. The answer sheet is carbonless OMR sheet. Answer sheet Part - II should not be separated till the conclusion of the examination.
32. The Judicial Officers are allowed to carry question booklet with them after conclusion of the examination. After detaching the perforation, they should hand over the answer sheets to the Invigilator without fail. However answer sheet Part - 2 should be detached carefully from the answer sheet, at the appropriate place, before handing over answer sheet to the Invigilator. Judicial Officers are allowed to carry answer sheet Part- 2 with them.

Date :- 26 November, 2024

sd/-
Registrar (Legal & Research)